



## MEDIATION CENTRE

Rajasthan State Legal Services Authority  
Rajasthan High Court Old Campus, Jaipur Bench, Jaipur



(Phone: 0141-2227481, 2227555, 2227602 FAX, 2385877 Help Line 15100)  
(Website- [www.rlsa.gov.in](http://www.rlsa.gov.in) Email Address [rj-slsa@nic.in](mailto:rj-slsa@nic.in), [rslsajp@gmail.com](mailto:rslsajp@gmail.com))

### Cause List Date 12.10.2017

S.No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. J.P. Goyal Sr. Advocate	D.B. Civil Misc. Appeal No. 3740/2016 Smt. Shashi Sharma Vs. Dharmendra Kumar Pande	Harendra Singh Sinsinwar	Arvind Balaut
2	Sh. G.P. Pandey RHJS (Retd.)	S.B. Civil First Appeal No. 1/2017 Kamlesh Kumar Gupta Vs. Sanjay Vyas	Dinesh Kumar Garg	M.C. Jain
3	Sh. P.K. Kasliwal, Advocate	D.B. Civil Misc. Appeal No. 2926/2017 & 2917 Gaurav Chauhan Vs. Smt. Seema	Dinesh Yadav	Umesh Vyas
4	Sh. Shashi Bhusan Gupta, Advocate	S.B. Cr. Revision No. 881/2016 Reghunandan Vs. Kanti Bai	Deepak Pareek	Shree Ram Dhakar

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order

  
Full Time Secretary, RHCLSC  
Mediation Centre,  
Rajasthan High Court  
Jaipur  


"Help The Needy –Timely Help May Create History"



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### Cause List Date 13.10.2017

S.No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Hon'ble Mr. (Justice) S.C. Mittal	S.B. Cr. Misc. Petition No. 1161/2017 Smt. Sarita Singh Vs. State	Vishvesh Gupta	Ganesh Chaturvedi
2	Sh. Ajeet Bhandari Advocate	S.B. Civil First Appeal No. 447/2013 Smt. Sharwani Devi Vs. Smt. Dholi Devi	Subhash Sharma	Suresh Chaudhary
3	Ms. Chandrakanta Gupta, RHJS (Retd.)	D.B. Civil Misc. Appeal No. 2624/2013 Chandraprakash Janwani Vs. Smt. Mahima Alias Chanda	Bharti Sharma	M.F. Baig
4	Ms. Chandrakanta Gupta, RHJS (Retd.)	D.B. Civil Misc. Appeal No. 6737/2016 Vaibhav Gupta Vs. Smt. Anita Gupta	Neeraj Sharma	Asha Sharma
5	Sh. A.R. Patwardhan RHJS (Retd.)	S.B. Cr. Misc. Petition No. 1700/2015 M/s Sharma Sales Vs. Statte	Rajendra Yadav	NS Dhakad, PP
6	Sh. Ashwani Chobisa Advocate	S.B. Cr. Misc. Petition No. 1164/2017 Rahul Soni Vs. State	Anuroop Singhi	Vijay Choudhary
7	Sh. Ashwani Chobisa Advocate	S.B. Civil Writ Petition No. 9502/2017 Manager M/S Pitambar Coated Papers Ltd. Vs. Kartar Singh	Azad Ahmed	
8	Sh. Vikas Jain, Advocate	S.B. Cr. Misc. Transfer Petition No. 38/2017 & 39/2017 Smt. Geeta Faroda Vs. State	NS Sikharwar	Ajay Sharma
9	Sh. Vikas Jain Advocate	D.B. Civil Misc. Appeal No. 5645/2016 Savita Chouhan Vs. Uday Singh	Bharti Sharma	Vikram Singh Panwar
10	Sh. Manish Kumawat Advocate	D.B. Civil Misc. Appeal No. 2761/2003 Bhanwar Singh Vs. Smt. Kusum Kanwar	V.K. Sharma	Rani Bhandari

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